

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/4577/2020

This the **19th** day of **July**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Abdul Ahad Kumar S/o Ghulam Rasool Kumar R/o Charie Sharief Distt. Budgam
Age 50 years.

.....Applicant

(Advocate:- Mr. M.M. Khan - Not Present)

Versus

1. State of J&K through Commissioner cum Secretary Power Development
Department Civil Secretariat Srinagar/Jammu & Ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, DAG.)

ORDER
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 17.05.2021 nobody had joined the video conference on behalf of the applicant and today also none appears for the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Sushil